

GOVERNMENT OF INDIA  
MINISTRY OF FINANCE  
DEPARTMENT OF INVESTMENT AND PUBLIC ASSET MANAGEMENT

LOK SABHA  
UNSTARRED QUESTION NO. 227  
TO BE ANSWERED ON 2<sup>nd</sup> FEBRUARY, 2018  
MAGHA 13, 1939 (SAKA)

HIGH POWERED COMMITTEE FOR STRATEGIC DISINVESTMENT

227 SHRI A. ARUNMOZHITHEVAN:

Will the Minister of FINANCE be pleased to state:

- (a) whether the Government has set up a high powered Committee to expedite strategic disinvestment of State owned companies and if so, the details thereof; and
- (b) whether the Government has budgeted to raise Rs. 72,500 crore through stake sale in Public Sector Undertakings and if so, the details thereof?

**ANSWER**

**THE MINISTER OF STATE IN THE MINISTRY OF FINANCE  
(SHRI PON. RADHAKRISHNAN)**

- (a) No, Sir. No such High Powered Committee has been formed to expedite Strategic Disinvestment. However, a Core Group of Secretaries on Disinvestment (CGD) has been constituted to supervise and monitor the process of implementation of strategic disinvestment.
- (b) Against the disinvestment target of Rs. 72,500 crore (Budget Estimate) for the year 2017-18, the Government has so far (as on January 30, 2018) realized Rs.55,560.73 crore, which include Rs. 34,049.60 crore through minority stake sale in CPSEs, Rs. 4,153.65 crore through disinvestment of strategic holdings in SUUTI and Rs. 17,357.48 crore through Listing of Insurance Companies.

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